GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1802

TO BE ANSWERED ON THE 10TH MARCH, 2021/ PHALGUNA 19, 1942 (SAKA)

CCTV CAMERAS UNDER MODERNISATION OF POLICE FORCES

1802. DR. KIRODI LAL MEENA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has chalked out any plan for modernisation of State police forces;
- (b) if so, whether installing of CCTV cameras in the towns and cities is included in this plan;
- (c) if so, the amount released for installing CCTV cameras during last three years;
- (d) the reason for non-functioning of majority of CCTV cameras installed and amount of funds released per year by each State for the maintenance and servicing of these cameras; and
- (e) the details of steps taken to deal with these shortcomings and fixing the responsibilities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (c) 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. As such, it is the responsibility of the State Governments to plan and take initiative to modernize its police forces, including installation of CCTV cameras. Central Government, on its

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part, under the Centrally Sponsored Scheme of 'Assistance to States for Modernisation of Police' supplements efforts of the State Governments in acquisition of advanced weaponry such as INSAS Rifles & AK series rifles; all types of intelligence equipments including Unmanned Aerial Vehicles (UAVs), Night Vision Devices (NVDs), CCTV Surveillance system & body worn camera systems; modern communication equipment and state-of-theart equipment for security / training / forensics / cybercrime / traffic policing. Further, 'construction' and 'purchase of operational vehicles' is permitted in the insurgency affected north-eastern States and Left Wing Extremism (LWE) affected districts. Every year, States formulate their State Action Plan(SAP) as per their requirements and strategic priorities.

No separate details are kept of amounts released for specific items of machinery or equipment.

(d) &(e) It is the responsibility of the State Governments to maintain CCTV systems.
